

**List of cases where Case Management Hearing was held during the month of July-2022**

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-2836/18	LEVIS MOHAMMAD SHAKIR VS.	S.K. PANDEY AND R.S. CHAGGER	03.12.2019	01.07.2022
CS COMM-2839/2019			GIOGIO ARMANI MAHMOOD SHAKIR VS.	S.K. PANDEY AND R.S. CHAGGER	03.12.2019	01.07.2022	
CS COMM-3031/19			ICICI BANK HARSHLATA VS.	MANISH DEWAN	24.12.2019	26.07.2022	
CS COMM-5271/21			SWASTIK INFRASTRUCTURES TEXMACO RAIL ENGG.	MANISH KUMAR VS. PATHAK	15.12.2021	26.07.2022	
CS COMM-1866/19			JUST SPRAY MARKETING VS.	VIKRAM SINGH	15.12.2021	26.07.2022	

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			CS COMM-635/21	SHUBHAM PAPERS VS J N CARDS & ORS	ADITYA SHARDA, VASU GOEL	19.02.2021	08.08.2022
			CS COMM-3013/19	M/S SACHDEVAPVT. LTD. V/S M/S ANKURU LIGHTING INDIA P.LTD AND ANR.	PRAMOD GUPTA , HIMANSHU GUPTA	21.12.2019	20.08.2022
			CS COMM-3019/19	ASHOK KUMARVIJ AND ORS VS PUNJAB NATIONAL BANK	S.K GUPTA , SUDESH SHARMA	23.12.2019	17.08.2022
			CS COMM-354/2021	SVL MULTIVENTURES PVT LTD VS SUMIT KUMAR, ROHIT ORS	PUNEET KUMAR, VISHAL KUMAR	28.01.2021	03.08.2022
			CS COMM-3620/21	ICICI BANK VS. MAYANK YADAV	VISHAL RAO, AMEY MISHRA	25.09.2021	21.08.2022
			CS COMM-864/22	AJIT NIRWANVS NDMC & ORS.	S. K SINGH AND SANJEET MALIK	10.03.2022	04.08.2022

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			CS COMM-3043/19	ULFLEX LTD. VS R. P. FOAM LTD.	VIVEK MUNSHI AND DEEPAK SHARMA	24.12.2019	12.08.2022
			CS COMM-1067/2020	RAMESH CHANDER BHARIJA VS ASHWANI KAPOOR ETC	VIKRAM DUA AND SHAKIM KHAN	28.07.2020	16.08.2022
			CS COMM-4844/21	DEVANS MODERN BREWERIES LTD. VS DSCS LTD.	RANA PRAVEEN SIDDIQUI AND BIJENDER GAUTAM	20.11.2021	04.08.2022
			CS COMM-1584/2021	ASMA ABRAR VS KHALIO REHMAN	SUNIL URLALWANI AND C. S. SHARMA	15.04.2021	20.08.2022
			CS COMM-2703/2021	PNB VS M/S VIKAS CONSTRUCTION COMPANY	MADHAVI SWAROOP AND YOGESH CHANDER CHANDAN A	04.08.2021	08..08.2022
			CS COMM-1240/2020	ICICI BANK LTD. VS RAVINDRA GARG	MANISH DEWAN AND ASHISH PANDEY	31.08.2020	29.08.2022

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			CS COMM-3249/2021	RUPINDER SINGH BHUTANI VS NDMC & ANR	S. K. SINGH AND VASU SINGH	09.09.2021	05.08.2022
			CS COMM-1888/2019	S. EDUCATIONS PVT. LTD. VS BACHPANITES APREETI PLAY SCHOOL & ORS	K. LUV CHOJAR AND APREETI SINGH	19.09.2018	26.08.2022
			CS COMM-5202/2021	RAVINDER KUMAR SACHDEVA VS SDMC & ORS	S. K. SINGH AND NITIN SHOKEEN	10.12.2021	12.08.2022
			CS COMM-208/2022	ADEEPAK ABHOT VS NDMC & ORS	S. K. SINGH AND SANJEET MALIK	18.01.2022	06.08.2022
			CS COMM-164/2022	UMESH GUPTA VS NDMC	S. K. SINGH AND UTKARSH SHARMA	14.01.2022	04.08.2022
			CS COMM-3045/19	SAMANYA INFRASTRUCTURE PVT. LTD. VS DELHI JAL BOARD & ORS.	RAJNI YADAV AND JALPRATAP SHANKAR	24.12.2019	18.04.2022

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			CS COMM-3046/19	SAMANYA INFRASTRUCTURE PVT. LTD. VS DELHI JAL BOARD & ORS.	RAJNI YADAV AND JALPRATAP SHANKAR	24.12.2019	18.04.2022
			CS COMM-2243/19	JAI KUMAR BANSAL VS BANK OF MAHARASHTRA	YUGANSH SHARMA AND SUNIL SHUKLA	26.09.2019	20.08.2022
			CS COMM-435/21	SIR GANGA RAM HOSPITAL VS GOURAV SHARMA	SUBHASH KUMAR AND A.K. HAJELAY	08.02.2021	23.08.2022
			CS COMM-2827/2021	PRAYAG POLYMERS PVT. LTD. VS PRAYAG INDIA MARKETING & ORS.	ROBIN SINGH SIROHI AND SUDHIR KUMAR	11.08.2021	24.08.2022
			CS COMM-851/2322	BANWARI LALS. VS NDMC & ORS	K. SINGH AND SANJEET MALIK	09.03.2022	22.08.2022
			CS COMM-1280/22	LERDMAN EXPORTS PVT LTD. VS EKTAKHAN REHMAN & ANR	MD. WASIQ KHAN AND ABHISHEK SINGH	16.08.2018	06.08.2022

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			CS COMM-2047/2019	DAYANAND ANGLO VEDIC & ORS VS DAVVA AND PUBLIC SCHOOL	MILAN SRIVASTA AND SHANKAR SEHGAL	08.03.2019	01.09.2022
			CS COMM-143/2021	M/S LAKHISHIVANK RAM PVT. LTD. PARTNER VS VISHAL GOYAL M/S HALIRAM BHUJIWALA TH. ITS	SHIVANK RAO AND B. K. SINGH	12.01.2021	18.08.2022
			CS COMM-1899/2019	M/S ASKPRIYA AUTOMOTIVE PVT. LTD. VS BANSAL AUTO	PRIYA NAGPAL AND VARUN SIKKA	16.11.2018	01.09.2022
			CS COMM-2587/2021	ICICI BANK LTD. VS MUKESH SHARMA	MOHIT TYAGI AND ROHIT KUMAR	30.07.2021	08.09.2022
			CS COMM-3552/21	SPP FOOD PRODUCTS PVT. LTD. VS SANWA BUSINESS PVT. LTD. & ORS	GAURAV ARORA AND TRAKHI BHARTI	24.09.2021	29.08.2022
			CS COMM-533/2021	ICICI BANK LTD. VS SHRI KRISHNA LAMINATES	MOHIT TYAGI AND N. K. JHA	12.02.2021	05.09.2022

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2	Sh. Rajneesh Kumar District Judge, Commercial Court-02	CENTRAL	CS (COMM)/1596/2019	UMESH TYAGI Vs NORTHRA DELHI MUNICIPAL CORPORATION AND ANR	SATYEND KUMAR SINGH	26-08-2019	04-07-2022
			CS (COMM)/315/2019	M/S BLACK DIAMOND PULSES PVT. LTD. Vs M/S SHAURYA IMPEX	VIKASH SHARMA	13-03-2019	27-07-2022
3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	CS(COMM) 1938/2019	M/S AHUJA BOOK COMPANY PVT. LTD. V/S M/S AZEEZIA COLLEGE OF DENTAL SCIENCE AND	SH. YOGENDER GAUTAM	16.09.2019	06.07.2022
			CS(COMM) 635/2019	M/S UNITED SECURITY SOLUTIONS PVT. LTD. V/S M/S JASSARAM HOSPITAL	SH. KRISHAN KARTIK	02.05.2019	13.07.2022
			CS(COMM) 1359/2020	VIJAY AGGARWAL V/S RASHAB SYNTHETIC	SH. NAVNEET GOYAL	24.09.2020	14.07.2022
			CS(COMM) 1761/2019	DARPAN ANAND V/S VIPUL KUMAR	SH. RAKESH KUMAR	07.09.2019	22.07.2022

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4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS(comm) 280/2019	FAQIR CHAND VINOD KUMAR VS. US FOODS PVT LTD & ANR	VIJAY KASANA	31.01.2020	04.07.2022
			CS(comm) 688/2021	STATE BANK OF INDIA VS. A MS. INDU SHREE SAINI	R.K.SINH	27.02.2021	04.07.2022
			CS(comm) 3575/2021	ICICI BANK LTD VS. JASMEET SINGH	ALOK KUMAR	24.09.2021	04.07.2022
			CS(comm) 240/2022	TARUN SHARMA VS. MCD	SATYEN DER KUMAR	20.01.2022	04.07.2022



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			CS(comm) 522/2021	PNB VS. AMIT KUMAR VATS	NEHA GARG	11.02.2021	01.07.2022
			CS(comm) 1089/2021	ICICI BANK LTD VS. NAVNEET KUMAR	PUNIT KUMAR BHALLA	10.08.2020	07.07.2022
			CS(comm) 4801/2021	SMT. RENU RUSTOGI SH. AJAY CHOPRA	NAVEEN GAUR	17.11.2021	11.07.2022
			CS(comm) 1743/2021	ICICI BANK LTD VS. JASMEET SINGH	PUNIT KUMAR BHALLA	11.06.2021	11.07.2022

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			CS(comm) 1414/2021	SURAJ PRAKASH VS., MUNICIPAL CORPORATION OF DELHI AND ANR.	SATYEN DER KUMAR	11.06.2021	12.07.2022
			CS(comm) 1527/2019	ICICI BANK LTD VS. ANIL	DEEPAK KAUSHIK	13.08.2019	12.07.2022
			CS COMM-304/2019	SHREE POLYMER VS. THE NEW INDIA ASSURANCE CO. LTD.	SH. R.K. KOHLI	12.03.2019	13.07.2022
			CS COMM-1047/2021	NICE WEDDING CARDS PVT LTD VS. OLYMPIC CARDS LTD	ANUJ ARORA	23.03.2021	15.07.2022

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			CS COMM-267/2018	SHYAM SUNDER VS. MUNNA SINGH	DINESH SINGH	02.11.2018	16.07.2022
			CS COMM-841/2020	SHREE MAHAVIR BOOK DEPOTK & ORS. VS. SUBHASH DEY	KAPIL KAUSHI	12.03.2020	16.07.2022
			CS COMM-2907/2021	ICICI Bank ltd vs. Poonam singh and anr	RAJESH KUMAR	23.08.2021	18.07.2022
			CS COMM-4260/2021	ICICI BANK LTD VS. VIPIN KHURANA	GURPREET KAUR	22.10.2021	19.07.2022

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			CS COMM-5545/2021	ICICI BANK LTD VS. VIPIN KUMAR TYAGIRAO	SHRI VISHAL	23.12.2021	22.07.2022
			CS COMM-695/2021	M/S STERLING ORNAMENTS PVT LTD VS. M/S SHUBHAM MARKETING	G.S.GAN GWAR	01.03.2021	03.08.2022
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMER CIAL)-06, CENTRAL	CENTRAL	NIL				
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				

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8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL				
9	MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/188/2019	LUCKY EXPORTS SYNDICATE BANK	Vs ALOK KUMAR AGGARWAL	13.08.2019	18.07.2022
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL				
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				

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12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM)144/21	MODERN MOLD PLAST PVT. LTD. Vs. RAJENDRAVAR DICHAND JAGETIA	Sh. Arpit Singh	25.03.2021	07.07.2022
			CS (COMM)3/22	M/S REDEFINE ONLINE EXPRESS PRV LTD Vs. M/STRINITY CONSULTANTS	Ms. Khairun Nisa	03.01.2022	15.07.2022
			CS (COMM)391/19	RAKESH BAKSHI Vs. MANOJ KUMAR	Sh. T.S. Thakran	05.12.2019	16.07.2022
			CS (COMM)66/21	MOHIT VARSHNEY Vs. A K NAMKEEN UDYOG	Sh. Rajit Ghosh	02.02.2021	19.07.2022

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			CS (COMM) 287/22	MURLI LAUNGANI Vs. M/S ANR FOODWORKS LLP	Sh. Ajay Sondhi	02.05.2022	20.07.2022
			CS (COMM) 327/22	NIKE INNOVATE CV Vs. LAR I SHOES	Sh. Siddharth Swain	27.05.2022	21.07.2022
			CS DJM/868/18	M/S AA STUDIO CONSULTING PVT. LTD. Vs. PAPERCATS CREATIVE SOLUTION PVT. LTD.	Sh. Sunil Kumar	15.09.2022	23.07.2022
			CS (COMM) 33/20	M/S IDEES INTERIORS PVT. LTD. Vs. SHAKIR SAFI AND ORS.	Ms. Shivani Bhushan	22.01.2020	08.07.2022

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			CS (COMM)267/19	M/S JAGRAN PRAKASHAN LTD. Vs. M/S KRISHI JAGRAN ANDANS.	Mr. Jeevesh Mehta	28.08.2019	13.07.2022
			CS (COMM)2/22	SACH SERVICES PVT. LTD. Vs. ALUPLAST INDIA PVT. LTD	Sh. Gurpreet Singh Sachdeva	03.01.2022	15.07.2022



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13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 54/22	CURE SURGICALS VS MAYO HOSPITALS MEDICAL CENTRE	PRIYANK VS KHER	20.04.2019	02.07.2022
			CS(COMM.) 431/2021	SALMAN KHAN VS JASLEEN KAUR	SARITA SHARMA	22.12.2021	05.07.2022
			CS(COMM.) 47/21	JASLEEN KAUR VS SALMAN KHAN	SIDDHARTH TYAGI	18.01.2021	05.07.2022

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			CS(COMM.) 221/20	COMPASS (GROUP) INDIA SUPPORT SERVICES PVT. LTD. VS SHRI KERAN PERSHAD	PAWAN KUMAR MITTAL	14.08.2020	08.07.2022
			CS(COMM.) 285/2020	S.PARAMJEET SINGH KHURANA VS M/S. RITU ENTERPRISES & CO.	SANJEEV GUPTA	08.10.2020	08.07.2022
			CS(COMM.) 414/21	M/S. BAAGWAN INDIA VS.H KISSAN SEEDS PESTICIDE CRONER	SHEETES KHANNA	09.12.2021	11.07.2022

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			CS(COMM.) 119/2020	M/S. REBOUND ACE INDIA PVT. LTD. VS M/S. GREAT VALUE PROJECTS AND ORS.	MANI BHADRA JAIN	22.02.2020	13.07.2022
			CS(COMM.) 50/22	M/S. SHAKTI TRADING VS M/S. DZIREEVENTS AND EXHIBITIONS	DHIRAJ BIDHURI	24.09.2018	15.07.2022
			CS(COMM.) 372/2019	DAULAT RAM VS FOREMOST INTERNATIONA L PVT. LT. AND ORS.	RAJESH BAGGA	23.11.2019	25.07.2022

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14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL				
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL				
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) NO. 239/2020	DURGESH PAL VS. ADVERTSING AND MARKETING PV T. LTD.	S.K. GILL VS. DAVENDE R SINGH	28-11-2020	06-07-2022

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			CS (COMM) NO. 84/2021	M/S BANSAL SALES CORPORATION PVT. LTD. VS. M/S SWASTIK ENTERPRISES	SUSHANT SINGHAL VS. BP SINGH	06-04-2021	11-07-2022
			CS (COMM) NO. 52/2020	RANJAN KUMAR SINHA VS. M/S LARS MEDICARE PVT. LTD.	MANOJ KUMAR VS. PANKAJ GUPTA	01-02-2020	13-07-2022
			CS (COMM) NO. 231/2021	M/S LARS MEDICARE PVT. LTD. VS. RANJAN KR. SINHA	MANOJ KUMAR VS. PANKAJ GUPTA	24-11-2021	13-07-2022

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			CS (COMM) NO. 109/2021	CANARA BANK VS. SHAN MOHAMMAD	ANUKUL VS. SAURABH RASTOGI	02-07-2021	18-07-2022
			CS (COMM) NO. 169/2021	NIRUPA RAINA VS. THE ATLAS ELECTRIC INDUSTRIES PVT. LTD.	MANISH MCGREGOR VS. PRASHANT MALIK	25-09-2021	28-07-2022
17	<b>MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)</b>	North-East	CS(COMM)-19/2022	<b>RAVI CHOUDHARY VS. GAJENDER SINGH</b>	<b>ARUN KUMAR</b>	<b>07.03.2022</b>	<b>04.07.2022</b>

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			CS(COMM)-17/2020	M/S MAX LIFE INSURANCE LTD VS. DEEPAK JAIN AND ORS	JITENDER KUMAR VS. TIWARI	02.03.2022	06.07.2022
			CS(COMM)-72/2021	MOHD SHAMIM VS. AMBIKA TRADERS	NAVED AZAM	20.11.2021	15.07.2022
			C.S(COMM)-56/2020	UNION BANK OF INDIA VS. RAVINDER CHAUDHARY	PRABHAS SH KUMAR JHA	05.11..2022	20.07.2022
			C.S-176/2020	RAKESH KUMAR GOEL VS GOEL ANOOP	SK SHARMA	11.12.2022	20.07.2022

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			CS(COMM)-55/2022	OAKTEL HOTELS PVT LTD THROUGH ITS DIRECTOR VS. LEGACY HOTELS AND INFRA PROJECT PVT LTD THROUGH DIRECTOR	SUNIL KUMAR JAISWAL	07.06.2022	21.07.2022
			CS(COMM)-65/2022	OAKTEL HOTELS PVT LTD THROUGH ITS DIRECTOR VS. MARKVEL HOTELS AND BUILDERS PVT LTD THOROUGH ITS DIRECTORS	SUNIL KUMAR JAISWAL	04.07.2022	21.07.2022
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				



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21	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS (COMM) 59/2021	TIRUPATI BUILDINGS AND OFFICES VS PRAKRITI INBOUND PVT. LTD.	ANKUR GOSAIN	17.02.2021	02.07.2022
			CS (COMM) 3/2019	INTEGRATED SUSTAINABLE ENERGY VS SUNIT NIBHERIA	VIPIN BHASKAR	16.07.2018	08.07.2022
			CS (COMM) 338/2021	MATBAR SINHG CHAUHAN VS NOOR ALAM	YOGRAJ	13.12.2021	12.07.2022
			CS (COMM) 10/2021	SHRI BHAGWAN DASS VS PRATEEK GUPTA	SUSHMA RAJ	14.01.2021	13.07.2022
			CS (COMM)-19/2020	M/S MULTISOFT INFOCOM P. LTD. VS M/S BMP EGROU SOLUTION	KULDEEP	10.01.2020	15.07.2022
			CS COMM 117/2021	M/S THE NEW INDIA ASSURANCE CO. LTD. VS M/S CHETAK LOGISTICS LTD.	PANKAJ SAMMME TEW	20.03.2021	16.07.2022

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			CS (COMM) 181/2021	50 HERTZ LTD. VS ICICI BANK LTD.	RAVISHA NKAR	26.08.2021	16.07.2022
			CS (COMM) 108/2020	STATE BANK OF INDIA GAURAV KUMAR	AARTI VS BANSAL	17.03.2020	19.07.2022
			CS (COMM) 142/2020	PUNJAB NATIONAL BANK SANJEEV KUMAR	BIJOY MOHAN VS	26.09.2020	19.07.2022
			CS (COMM) 66/2019	BANK OF INDIA VS PRAKASH	SHAVEER OMAHMED	10.05.2019	20.07.2022
			CS (COMM) 67/2019	BANK OF INDIA VS MUKESH	SHAVEER AHMED	10.05.2019	20.07.2022
			CS (COMM) 179/2019	M/S YODHA MINES AND MINERALS VS SUMIT KUMAR VATS	DEEPAK AND MUDGIL	01.11.2019	21.07.2022
			CS )COMM) 228/2019	CANARA BANK VS M/S KSV ENTERPRISES	S.K.JHA	09.12.2019	21.07.2022
			CS (COMM) 106/2021	UNION BANK OF INDIA VS LAKHI RAM	R.B. PANDEY	19.03.2021	22.07.2022

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			CS (COMM) 108/2021	UNION BANK OF INDIA VS LAKHI RAM	R.B. PANDEY	19.03.2021	22.07.2022
			CS (COMM) 110/2021	UNION BANK OF INDIA VS LAKHI RAM	R.B. PANDEY	19.03.2021	22.07.2022
			CS (COMM) 210/2020	UNION BANK OF INDIA VS DINESH KUMAR	S.K.VASHI	24.12.2020	23.07.2022
			CS (COMM) 178/2021	ASHISH RATHI VS PICCADILY HOTELS P. LTD.	ANAND PRAKASH	17.08.2021	23.07.2022
			CS (COMM) 65/2022	UNION BANK OF INDIA VS PRADEEP VAID	ARVIND SINHA	03.03.2022	23.07.2022
			CS (COMM) 53/2021	STATE BANK OF INDIA VS M/S V.B. ENTERPRISES	RAJIV STHANKUR	15.02.2021	23.07.2022
			CS (COMM) 280/2021	CANARA BANK VS BALJEET SINGH	R. RAJA BALLAL	08.11.2021	25.07.2022
			CS (COMM) 81/2019	PUNJAB NATIONAL BANK VS SURESH SINGH RATHOR	O.P. ANUJA	29.03.2019	25.07.2022

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			CS (COMM) 7/2020	STATE BANK OF INDIA VS RISHI KUMAR SINGH	PRADEEP	07.01.2020	25.07.2022
			CS (COMM) 14/2020	STATE BANK OF INDIA VS RAM SINGH BHANDARI	KULDEEP	09.01.2020	25.07.2022
			CS (COMM) 5/2020	SATISH CHAWLA ASSOCIATED TOOLINGS	PRIYA VSMUKHIJA	06.01.2020	29.07.2022
			CS (COMM) 149/2021	M/S REACH INTERNATIONAL VS SHAILESH UPENDRA SINGH	NEHA	08.04.2021	29.07.2022